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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TCP/301/ (IB)/2017  
NAME OF THE PETITIONER(S) : K.P. JEYARAM & SHOBA JEYARAM  
NAME OF THE RESPONDENT(S) : RADHA EXPORTS INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Counsel for Respondent

K. Sukumaran

  
6/7/17

Counsel for Petitioner

T.V. Vineeth Kent

R. V.  
6/7/17

**ORDER**

Mr. T.V. Vineeth Kent, Counsel for Petitioner present. Mr. K. Sukumaran, Counsel for Respondent present. Both are directed to make compliance with the previous orders. **Put up on 07.07.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)



(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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